

LOK SABHA
UNSTARRED QUESTION NO. 4224
TO BE ANSWERED ON 7TH JANUARY, 2019

New Petrol Pumps

4224. DR. KIRIT SOMAIYA:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received request to open new petrol pumps on Eastern Express Highway (EEH), Mumbai and if so, the details thereof;
- (b) whether the Government is aware of the fact that Maharashtra Government has reserved seven plots on EEH for petrol pumps and if so, the details thereof;
- (c) whether the Government has taken up the matter with DIPP, Maharashtra Government, BMC and a private company to release these lands for petrol pumps;
- (d) if so, the details thereof along with the responses from them;
- (e) if not, the reasons therefor; and
- (f) the time by which these petrol pumps are likely to be installed in these plots?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) Oil Marketing Companies (OMCs) have informed that they have received references for setting up of new petrol pumps on Eastern Express Highway, Mumbai.
- (b) Municipal Corporation, Greater Mumbai has intimated that as per sanctioned part Development Plan 2034, seven plots are reserved for fuel stations along Eastern Express Highway (Ghatkopar to Mulund) in Eastern suburbs Mumbai. The details of these plots are as below :-

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S.No.	Area	CTS No.& Address	Ownership
(i)	947.8	1 (pt) AGLR Junction	Godrej (Private)
(ii)	5167.06	1 (pt) Vikroli EE Highway	Godrej (Private)
(iii)	2318.8	657 (pt) JVLR Junction EE Highway Kanjur	Salt Commissioner
(iv)	1806.59	730, Bhandupeshwatr Kund Bhandup	Salt Commissioner
(v)	1462.7	1318 (pt) GMLR Junction EE Highways	Salt Commissioner
(vi)	3100	1291 (pt) EE Highways Mulund	Salt Commissioner
(vii)	4000.13	1291 (1) EE Highway Mulund (e)	Salt Commissioner

(c) to (f) Ministry of Petroleum and Natural Gas has requested Department of Industrial Policy and Promotion (DIPP) to take up the matter with Salt Commissionerate to expedite the allotment of aforesaid plots to Oil Marketing Companies to set up retail outlets. OMCs have also taken up the matter with M/s Godrej Boyce Limited for allotment of their two plots to set up retail outlets.
